

Item Nos. 02 to 12

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
(Through Video Conferencing)**

Original Application No. 541/2018
(Earlier O. A. No. 17/2013 (SZ))

With

Original Application No. 542/2018
(Earlier O. A. No. 24/2013 (SZ))

WITH

Original Application No. 543/2018
(Earlier O. A. No. 285/2013 (THC) (SZ))

WITH

Original Application No. 544/2018
(Earlier O. A. No. 286/2013 (THC) (SZ))

WITH

Original Application No. 545/2018
(Earlier O. A. No. 287/2013 (THC) (SZ))

WITH

Original Application No. 546/2018
(Earlier O. A. No. 288/2013 (THC) (SZ))

WITH

Original Application No. 547/2018
(Earlier O. A. No. 289/2013 (THC) (SZ))

WITH

Original Application No. 548/2018
(Earlier O. A. No. 184/2015 (SZ))

WITH

Original Application No. 549/2018
(Earlier O. A. No. 112/2015 (SZ))

WITH

Original Application No. 550/2018
(Earlier O. A. No. 220/2017 (SZ))

WITH

Original Application No. 551/2018
(Earlier O. A. No. 252/2016 (SZ))

M/s. Balasubramaniam Charcoal Unit

Applicant(s)

Versus

The District Environmental Engineer, Perundurai,
Erode & Ors.

Respondent(s)

With

M/s. Ozone Care Public Welfare Association

Applicant(s)

Versus

The Chairman, Tamil Nadu Pollution Control
Board & Ors.

Respondent(s)

With

M/s. Gee Carbons

Applicant(s)

Versus

The District Environmental Engineer, Tamil Nadu
Pollution Control Board & Ors.

Respondent(s)

With

M/s. United Carbons

Applicant(s)

Versus

The District Environmental Engineer, Tamil Nadu
Pollution Control Board & Ors.

Respondent(s)

With

M/s. Gee Carbons

Applicant(s)

Versus

The District Environmental Engineer, Tamil Nadu
Pollution Control Board & Ors.

Respondent(s)

With

M/s. Subbayan and Co.

Applicant(s)

Versus

The District Environmental Engineer, Tamil Nadu
Pollution Control Board & Ors.

Respondent(s)

With

M/s. Subbayan and Co.

Applicant(s)

Versus

The District Environmental Engineer, Tamil Nadu
Pollution Control Board & Ors.

Respondent(s)

With

M/s. United Carbons

Applicant(s)

Versus

The Chairman, Tamil Nadu Pollution Control Board,
Chennai & Ors.

Respondent(s)

With

M/s. United Carbons

Applicant(s)

Versus

The Chairman, Tamil Nadu Pollution Control Board,
Chennai & Ors.

Respondent(s)

With
P. Subbaiyan

Applicant(s)

Versus

The District Collector, Erode District & Ors.

Respondent(s)

With
K. L. Mahendraprasath

Applicant(s)

Versus

The District Collector, Karur District & Ors.

Respondent(s)

Date of hearing: 20.02.2019

**CORAM: HON'BLE MR. JUSTICE ADARSH KUMAR GOEL, CHAIRPERSON
HON'BLE MR. JUSTICE S.P. WANGDI, JUDICIAL MEMBER
HON'BLE MR. JUSTICE K. RAMAKRISHNAN, JUDICIAL MEMBER
HON'BLE DR. NAGIN NANDA, EXPERT MEMBER**

For Applicant(s):

Mr. N.S. Siva Kumar, Mr. Anush Shetty for Mr.
C. Prakasham, Mr. L.G. Sahadevan and Mr. R.
Jayaprakash, Advocates

For Respondent (s):

ORDER

List again on 03.04.2018 as prayed.

Adarsh Kumar Goel, CP

S.P. Wangdi, JM

K. Ramakrishnan, JM

Dr. Nagin Nanda, EM

February 20, 2019

Original Application No. 541/2018 and other connected matters

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